

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

Subject: "UN World Elder Abuse Awareness Day" scheduled to be held on 16th of June, 2019 at Ahata-e-Waqar, Chanapora, Srinagar.

O R D E R

No: 282 Dated: 12/6/2019

All the Additional District & Sessions Judges and the Munsiffs of Kashmir Province are hereby nominated for attending "**UN World Elder Abuse Awareness Day**" organized by the J&K, State Legal Services Authority on 16th of June, 2019 (10 am sharp) at Ahata-e-Waqar, Chanapora, Srinagar

By Order.

(Sanjay Dhar)
Registrar General

No: 6149-55/GS Dated: 12/6/2019

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Executive Chairman, J&K State Legal Services Authority.
.....for information of their Lordships.
3. Principal District & Sessions Judge_____.
4. Member Secretary, J&K State Legal Services Authority, Srinagar.
5. Deputy Secretary, J&K State Legal Services Authority, Old Secretariat, Srinagar.
....for information and n/a.
6. CPC(e-Courts) High Court of J&K, Srinagar for information and with the request to get the same uploaded on the official Website of J&K, High Court for information of the nominated Judicial Officers.

Registrar General